

Dr. Ram Subhag Singh : From the statement, I find that one of the main reasons for increase in the estimates of the DVC to Rs. 102.79 crores is the increase in the cost of rehabilitation. May I know what percentage of the people who have been evacuated from the DVC area have so far been rehabilitated, and at what cost ?

Shri Hathi : The people affected in the Maithon area are being rehabilitated. As for the Panchet, the question of submergence has not yet arisen. But the Bihar Government have taken up the question of rehabilitating the people who will be displaced from the Maithon area. I cannot exactly tell the House the details of the number of persons who have been shifted and so on.

Dr. Ram Subhag Singh : By what amount the estimate has increased on this account ?

Shri Hathi : That is not much. The real increase in estimate has been due to the first item, that is, the extension of the DVC transmission line to Calcutta. That accounts for Rs. 6.70 crores, and that is the main item. On rehabilitation, it is not much. It might be only about Rs. 1 crore or so.

Shri R. P. Garg : May I know if it is a fact that the main dam is nearing completion and the canals and transmission lines will take two to three years to be completed ? If so, what are the reasons for this bad planning ?

Shri Hathi : This question has been raised very often. So far as Maithon is concerned, the Durgapur Barrage is already ready. The water which will be stored at Maithon will go to Panchet and then to the Durgapur Barrage. The canals there are ready and we shall be able to irrigate about a lakh of acres.

Shri Jangde : Why is it that in most of the irrigation projects the estimates have soared very high from the original estimates, though the price index has come to normal, and

the irrigated area also remains the same ?

Shri Hathi : The reasons are the expansion of the project itself, the scope of the project and of the benefit. In this case, for example, originally we had thought of 150 miles of transmission line. It now goes to 470 miles. Secondly, in Bokaro we thought of 150,000 kw. Now it is about 200,000 kw. Similarly, in the area to be irrigated, there is an increase of about 40 per cent. The scope of the project has increased and the cost has also increased. But in some cases, it is also because of the increased value of land and other details which were not available.

Shrimati Renu Chakravartty : Is it a fact that the power project portion of the Konar project has been given up ? If so, has the cost of that been subtracted from the overall estimates ?

Shri Hathi : That has not yet been given up. But we have not finally decided. It is included in these estimates, of course.

IRON AND STEEL QUOTAS

***2556. Mulla Abdullahai :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that the supplies of Iron and Steel against quota certificates are made to the registered dealers after years together of the issue of quota certificates; and

(b) whether quota supplies for small scale Industries are also made after nine months ?

The Minister of Industrial Development (Shri M. M. Shah): (a) and (b). No, Sir.

श्री मुल्ता अब्दुलाभाई : क्या मैं जान सकता हूँ कि प्रोडक्शन (उत्पादन) का प्लानिंग कोटा इश्यू (जारी) करने से पहले होता है या बाद में ?

श्री एम०एम०शाह : पहले तो डिमांड (मांग) आती है और फिर सप्लाई (पति) की पोजिशन (स्थिति) देखकर एन्युअल (वार्षिक) कोटा दिया जाता है ।

Shrimati Tarkeshwari Sinha : May I know whether in view of control on prices of iron and steel, a quota is given to the registered dealers ? If so, what is the policy of the Government

towards new dealers who apply for quota, because we have heard that new dealers are finding a lot of difficulties in getting registration ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : So far as the appointment of registered dealers is concerned, it is done on the recommendations of the State Governments. Now, because we have a larger amount of supply available, or would be available, if the State Governments feel that they should have a larger number of registered dealers and recommend names, the Iron and Steel Controller would be willing to appoint such people as are recommended by the State Governments.

Shri G. P. Sinha : In view of the fact that during the last year in respect of the control of steel distribution, there was black-marketing, will Government consider the appointment of new dealers in place of old dealers?

Shri T. T. Krishnamachari : I do not see how this is a matter of cause and effect. It is a matter entirely within the purview of the State Governments. The question of dealing with black-marketing is the responsibility of the State Governments.*The position remains more or less as I stated before.

Shri B. S. Murthy : May I know whether each State has been allotted any quota of stockholders ?

Shri T. T. Krishnamachari : We are not giving quota to individual stockholders. We give a quota for each State. Within a State, if the State feel that they should have more stockholders, they can appoint them.

HEAVY ELECTRICAL EQUIPMENT
FACTORY, BHOPAL

*2557. **Shri Bhagwat Jha Azad :** Will the Minister of Production be pleased to state whether the lay-out for the building for the proposed Heavy Electrical Equipment Factory at Bhopal has been prepared ?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey) : Not yet.

Shri Bhagwat Jha Azad : May I know by what time we could expect the lay-out to be completed ?

Shri R. G. Dubey : In terms of article 3 of the agreement with the consultants, it has been decided that they should supply the necessary information by 12th November 1956. After those data are received, necessary steps will be taken to finalise the lay-out.

Shri Bhagwat Jha Azad : May I know whether the agreement referred to by the Parliamentary Secretary also contains provisions as to when the construction will start and by what period the factory will go into full production ?

Shri R. G. Dubey : I think that information is available in the Library. I could not give details now. Immediately after the detailed project report is received, within a year, that is from 17th November 1955, necessary action in the matter of lay-out will be taken. Meanwhile, the consultants have visited the site and given indications about the requirements. Preliminary action is in progress.

Shri Bhagwat Jha Azad : Simultaneously with the lay-out programme, have any estimates been finalised for this ?

Shri R. G. Dubey : I do not think so.

Shri Bhagwat Jha Azad : It is in the air still?

Shri T. B. Vittal Rao : The Minister of Production during his recent visit to Bhopal had stated that the plant would go into production in 1960. May I know on what basis he said so, when this is still in the stage of consultation ?

Shri R. G. Dubey : I think these matters are provided for in the agreement. I am sorry if the hon. Minister were here, he would have given better information about what he said.